

Power Projects in Orissa

1544. SHRI MURALIDHAR JENA : Will the Minister of POWER be pleased to state :

(a) the power projects received in the private sector in Orissa during the last two years and the extent of power likely to be generated from those projects;

(b) the projects in Orissa actually cleared for commissioning;

(c) the status of availability of coal and fuel for running these projects;

(d) whether the fuel requirement for some private projects in the State has been rejected by the Ministry of Petroleum and Natural Gas;

(e) if so, the remedial steps taken in this regard; and

(f) the total power requirement of the State and the share of power generated in private and public sectors separately?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. AKAGH) : (a) to (f) The information is being collected and will be laid on the Table of the House.

[Translation]

Power Projects of Maharashtra

1545. SHRI KACHARU BHARU RAUT :
SHRI ANNASHEB M.K. PATIL :
SHRI PRABHU DAYAL KATHERIA :

Will the Minister of POWER be pleased to state :

(a) whether some power projects of Maharashtra are lying pending with the Central Electricity Authority as on June, 1997;

(b) if so, the details thereof;

(c) the number of projects accorded clearance by the Central Electricity Authority during the last three years;

(d) whether the Government have taken any steps to make available loan to the State from the World Bank for the purpose; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. AKAGH) : (a) and (b) No Power project proposals from Maharashtra is pending in the Central Electricity Authority (CEA) for accord of techno-economic clearance as on 30.6.97.

(c) Bhadravati TPS (M/s Central India Power Co. Ltd., Promoted by Nippon Denro Ispat (Ltd.), has been

accorded techno-economic clearance in Maharashtra during the last 3 years.

(d) and (e) No proposal for World Bank assistance to new power projects in Maharashtra is under consideration of the Government of India.

STATEMENT CORRECTING THE ANSWERS TO
UNSTARRED QUESTION NO. 903 DATED
27.02.1997 REGARDING TELEPHONE
CONNECTION ON PRIORITY

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : The Lok Sabha unstarred question number 903 replied on dated 27.02.1997 was as under :-

(a) the number of telephone connections sanctioned on out of turn priority under the discretionary powers during the last three years;

(b) how many of them were installed in J and K during that period;

(c) whether the attention of the Government has been drawn to the newsitem captioned 'Phones to Kill' published in the 'Frontline' dated December 13, 1996 at pages 31-33;

(d) if so, the facts in this regard;

(e) whether the Government propose to hand over the case to CBI for further investigation; and

(f) if not, the reasons therefor?

2. Reply to Part (a) of the question was given as under :

"(a) A total number of 39,880 out of turn telephone connections were sanctioned under discretionary powers during the last three years."

Inadvertently, the original requests as sanctioned by the then MOS (C) and forwarded directly to the Chief General Manager, Shimla were not included in the reply. In view of this part (a) of the reply may be corrected to read as under :

(a) A total number of 57,275 out of turn telephone connections were sanctioned under discretionary powers during the last three years.

3. The reply to part (d) of the question was given as under :

(d) Out of 26 requests of telephone connection in a single list, a total of 12 out of turn telephones were sanctioned for J and K Circle on 24.01.1991 vide diary numbers 13742 to 13753 by the then Hon'ble MOS(C).